Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V Meeting held on 19.05.2011

The Meeting No. 7/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 19.05.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

| SI. No | Name of the representatives & their designation | Department |
|--------|---|----------------|
| 1 | Dr. R.A.Lal, Director | R.O, TC, Noida |
| 2 | Sh. Nand Lal, Sr. D.O | DIPP |
| 3 | Sh. Kuldeep Singh, Asstt. Director | MSME |
| 4 | Sh. Pradip Kumar, F.T.D.O | DGFT |

: 7/84-ALC3/2011 **MEETING DATE**: 19.05.2011 MEETING NUMBER

| Case No.:4/47/84-ALC3/2010 | Party Name:SYSTEM 5S PVT. LTD. | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Approved |
|--------------------------------|---------------------------------|---|------------------|
| HQ File :01/84/050/00354/AM11/ | RLA File :04/24/040/00302/AM11/ | Lic.No/Date:0410121538 10.02.2011 | |

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/12/2011-2012/Hosy. Dated 16.05.2011 as detailed below:-

| Export item | Export | Import item | Qty. allowed |
|------------------|-------------|--|--------------|
| | Qty | | |
| Fire fighter jac | ket 607 Pcs | Fire resistant fabric made from aramide, | 3.00 Sq |

| | (multi layer flame | | GSM-240+/-10% | mtrs./pc |
|--------|----------------------|---------|---|-------------------|
| | retardant Aramide | | Fire resistant fabric width 50 mm florescent | 0.20 Sq mtrs./Pc |
| | fabric assembly | | material yellow | |
| | garment) | | (Aramide+PVC/Aramide+Polythene) | |
| | | | Fire resistant fabric width 50 mm florescent | 0.20 Sq mtrs./Pc |
| | | | material silver grey | |
| | | | (Aramide+PVC/Aramide+Polythene) | |
| | | | Fire resistant non woven Aramide fabric with PU laminated GSM-130+/-10% | 2.31 Sq mtrs./Pc |
| $_{1}$ | | | Fire resistant non woven Aramide fabric, GSM-120+/-10% | 2.31 Sq mtrs./Pc |
| | | | Fire resistant non woven Aramide fabric, GSM-140+/-10% | 2.31 Sq mtrs./Pc |
| | | | Fire resistant Aramide Knit cuff 2" to 4" width | One pair/Pc |
| | | | Fire resistant Aramide thread | 600 mtrs./Pc |
| | Fire fighter trouser | 670 Pcs | Fire resistant fabric made from aramide, | 2.44 Sq |
| | (multi layer flame | | GSM-240+/-10% | mtrs./pc |
| | retardant Aramide | | Fire resistant fabric width 50 mm florescent | 0.06 Sq mtrs./Pc |
| | fabric assembly | | material yellow | |
| | garment) | | (Aramide+PVC/Aramide+Polythene) | |
| | | | Fire resistant fabric width 50 mm florescent | 0.06 Sq mtrs./Pc |
| | | | material silver grey | |
| | | | (Aramide+PVC/Aramide+Polythene) | 4.00.0a.aataa /Da |
| | | | Fire resistant non woven Aramide fabric with PU laminated GSM-130+/-10% | 1.89 Sq mtrs./Pc |
| | | | Fire resistant non woven Aramide fabric, GSM-120+/-10% | 1.89 Sq mtrs./Pc |
| | | | Fire resistant non woven Aramide fabric, GSM-140+/-10% | 1.89 Sq mtrs./Pc |
| | | | Fire resistant Aramide thread | 350 mtrs/Pc |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

| Case No.:1/51/84-ALC3/2010 | Party Name:GAURAVINTERNATIONAL | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Approved |
|--------------------------------|--------------------------------|---|------------------|
| HQ File :01/84/050/00370/AM11/ | | Lic.No/Date:0510284846 01.03.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

| $_{2}\Vert$ | S. | Export Item | Export | Import item | Qty. allowed |
|-------------|----|-----------------------|--------|--------------------|--------------|
| | No | | Qty. | | |
| | 1 | Ladies top made of | 2350 | 100% cotton yarn | 4018.5 Sq |
| | | 100% cotton yarn dyed | Pcs | dyed woven fabric, | mtrs. |
| | | woven fabric, GSM - | | GSM -102 +/-10% | |
| | | 102 +/-10% | | | |
| | | Style No. ISLANDIA- | | | |
| | | NWT 3589 | | | |

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

| Case No.:1/52/84-A | | - | 10.07.2011 | Status: Approved |
|---------------------|-------------|---|--------------------------------------|---------------------|
| HQ File :01/84/050/ | 00373/AM11/ | | Lic.No/Date:0510285449 08.03.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

| S.No | Export Product | Export Qty. | Import Item | Qty. allowed |
|------|--|----------------|--|---------------|
| 1 | Girls Skirt made of 100% polyester knit fabric, GSM- | 24855 Pcs | 100% polyester knit fabric, GSM-40+/-10%, | 47036 Sq mtrs |
| | 40+/-10%, with lining i.e 100% polyester woven fabric, GSM-64+/-10%,.(Style no. 849651) | | 100% polyester woven fabric, GSM-45+/-10% | 12765 Sq mtrs |
| 2 | Infant dress made of 100% polyester solid woven fabric, GSM-117+/-10%,(Style no. 849729/843549) | 8000 Pcs | 100% Polyester solid dyed woven fabric, GSM-117+/-10% | 8454 Sq mtrs |
| 3 | Infant short made of 100% polyester solid dyed woven fabric, GSM-117+/-10%,(Style no. 849439) | 13000 Pcs | 100% polyester solid dyed woven fabric, GSM-117+/-10% | 15272 Sq mtrs |
| 4 | Infant dress made of 100% polyester solid woven fabric, | 4780 Pcs | 100% polyester solid dyed woven fabric, GSM-117+/-10% | 2796 Sq mtrs |
| | GSM-117+/-10%,(Style no. 849729/843549) | | 100% polyester knit fabric, GSM-40+/-10%, | 14153 Sq mts. |
| 5 | Infant skirts with lining made | 4200 | 100% polyester knit fabric, | 10905 Sq mtrs |

| | of 100% polyester knit fabric, | Pcs | GSM-40+/-10%, | |
|---|---|-------------|---|---------------|
| | GSM-40+/-10%, lining 100% polyester solid woven fabric, GSM-90+/-10% (Style no. 850046) | | 100% polyester woven fabric, GSM-90+/-10%, | 2250 Sq mtrs |
| 6 | Girls Skirt made of 100% polyester knit fabric, GSM- | 6300 Pcs | 100% polyester knit fabric, GSM-40+/-10%, | 16360 Sq mtrs |
| | 40+/-10%, with lining i.e 100% polyester woven fabric, GSM-90+/-10%,.(Style no. 850046) | | 100% polyester woven fabric, GSM-90+/-10% | 3370 Sq mtrs. |
| 7 | Infant dress made of 50% wool 45% acrylics 2% nylon 3% polyester fabric, GSM-280+/-10%,(Style no. 849391) | 8200 Pcs | 50% wool 45% acrylics 2% nylon 3% polyester fabric, GSM-280+/-10% | 5299 Sq mtrs. |
| 8 | Infant dress made of 100% polyester solid dyed woven fabric, GSM-115+/-10%,(Style no. 849504) | 2500 Pcs | 100% polyester solid dyed woven fabric, GSM-115+/-10% | 3781 Sq mtrs. |
| 9 | Girls skirt made of 85% nylon 15% lurex knit fabric, | 5138 Pcs | 85% nylon 15% lurex knit fabric, GSM-60+/-10% | 13507 Sq mtrs |
| | GSM-60+/-10% & lining 100% polyester woven fabric, GSM-60+/-10% ,(Style no. 846253/861630) | | 100% polyester woven fabric, GSM-60+/-10% | 2762 Sq mtrs. |

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

| Case No.:1/2/84-ALC3/2011 | 5 | 10.07.2011 | Status: Approved |
|--------------------------------|---|--------------------------------------|---------------------|
| HQ File :01/84/050/00001/AM12/ | | Lic.No/Date:0510287363 01.04.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization lissued in this case as detailed below: -

| S. | Export Item | Export | Import item | Qty. allowed | |
|----|----------------------|--------|---------------------|--------------|--|
| No | | Qty. | | | |
| 1 | Ladies tunic made of | 4450 | 100% rayon printed | 10368.5 Sq | |
| | 100% rayon printed | Pcs | woven fabric, GSM - | mtrs. | |
| | woven fabric, GSM - | | 120 +/-10% | | |
| | 120 +/-10% | | | | |
| | Style No. 29H | | | | |
| | 1361354 | | | | |

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

| Case No.:2/2/84-ALC3/2011 | - 11-05 - 111-11-11-11-11-11-11-11-11-11-11-11- | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Deferred |
|--------------------------------|---|---|--------------------------|
| HQ File :01/84/050/00002/AM12/ | | | Defer Date:16.06.2011 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and referred the case to DC (MSME) for their examination and comments.

| II I | 1 - 7 | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Approved |
|--------------------------------|-------|---|---------------------|
| HQ File :01/84/050/00003/AM12/ | | Lic.No/Date:0510287410 04.04.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

| S.No | Export Product | Export | Import Item | Qty. allowed |
|------|-------------------------|--------|----------------------|--------------|
| | | Qty. | | |
| 1 | Infant girls dress made | 10000 | 48% wool, 47% | 6500 Sq |
| | of 48% wool, 47% | Pcs | acrylic 5% other | mtrs |
| | acrylic 5% other fibers | | fibers woven fabric, | |
| | woven fabric, GSM- | | GSM-280+/-10%, | |
| | 40+/-10%, with lining | | | |

| Girls dress made of 100% polyester solid dyed woven fabric, GSM-97+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-64+/-10%,.(Style no. 844351) Infant girls dress made of 100% polyester solid dyed woven fabric, GSM-78+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-78+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-78+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-64+/-10%,.(Style no. 840504) | | i.e 100% polyester woven fabric, GSM- 64+/-10%,.(Style no. 849391) | | |
|---|---|--|------------------------------------|--------------|
| of 100% polyester solid dyed woven fabric, GSM-78+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-64+/-10%, (Style no. | 2 | 100% polyester solid dyed woven fabric, GSM-97+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM-64+/-10%,.(Style no. | solid dyed woven fabric, GSM-97+/- | 4370 Sq mtrs |
| | 3 | of 100% polyester solid dyed woven fabric, GSM-78+/-10%, with lining i.e 100% polyester solid dyed woven fabric, GSM- | solid dyed woven fabric, GSM-78+/- | • |

| Case No.:7/2/84-ALC3/2011 | Party Name:GAURAVINTERNATIONAL | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Approved |
|--------------------------------|--------------------------------|---|---------------------|
| HQ File :01/84/050/00007/AM12/ | | Lic.No/Date:0510287474 05.04.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

| | S.No | Export Product | Export | Import Item | Qty. allowed |
|---|------|-----------------------|--------|----------------------|--------------|
| ı | | | Qty. | | |
| | 1 | Ladies Top made of | 4760 | 48% wool, 47% | 9520 Sq |
| | | 100% polyester | Pcs | acrylic 5% other | mtrs |
| | | crinkle printed woven | | fibers woven fabric, | |
| | | fabric, GSM-42+/- | | GSM-280+/-10%, | |
| | | 10%, with lining i.e | | | |
| | | 100% polyester | | | |
| | | woven fabric, GSM- | | | |
| | | 64+/-10%,.(Style | | | |
| | | WW13L05-SS | | | |
| | | RUFFLE TOP) | | | |

| | 2 | Ladies Dress made of 100% polyester crinkle printed woven fabric, GSM-42+/-10%, with lining i.e 100% polyester woven fabric, GSM-64+/-10%, (Style WW13L05-VINTAGE SLIP DRESS) | Pcs | 48% wool, 47% acrylic 5% other fibers woven fabric, GSM-280+/-10%, | | F |
|--|---|---|-----|--|--|---|
|--|---|---|-----|--|--|---|

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

| Case No.:8/2/84-ALC3/2011 | Party Name:GAURAVINTERNATIONAL | 10.05.2011 | Status: Approved |
|--------------------------------|--------------------------------|--------------------------------------|---------------------|
| HQ File :01/84/050/00008/AM12/ | | Lic.No/Date:0510287498 05.04.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

| S. | Export Item | Export | Import item | Qty. allowed |
|----|---|--------|---|--------------|
| No | | Qty. | | |
| 1 | Ladies tunic made of 100% polyester dyed woven fabric, GSM - 102 +/-10% Style No. 851168/843896 | | 100% polyester dyed woven fabric, GSM -102 +/-10% | · · |

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

| Case No.:9/2/84-ALC3/2011 | Party Name:SHAHI EXPORTS PVT. LTD. | 10.05.2011 | Status: Approved |
|--------------------------------|------------------------------------|--------------------------------------|---------------------|
| HQ File :01/84/050/00009/AM12/ | II | Lic.No/Date:0510287631 06.04.2011 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

| S. | Export Item | Export | Import item | Qty. allowed |
|----------|--------------------|--------|-----------------------|--------------|
| S. No | | Qty. | | |
| 1 | Ladies top made of | 33150 | 100% polyester | 46410 Sq |
| | 100% polyester | Pcs | printed fabric, GSM - | mtrs. |

| | printed fabric, GSM - 86 +/-10% | 86 +/-10% | | | | |
|--|--|-----------|--|--|--|--|
| | Style No. 00275934 | | | | | |
| | The R.A shall be advised to take necessary action subject to compliance of other usual conditions. | | | | | |

| | Case No.:1/3/84-ALC3/2011 | Party Name:GAURAVINTERNATIONAL | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Rejected |
|----|--|--|--|------------------|
| | HQ File :01/84/050/00010/AM12/ | | Lic.No/Date:0510287773 07.04.2011 | |
| 10 | Decision: The Committee consider that applicant firm have neither given case. In absence of the above defined committee was constrained to reject the RLA may take suitable. | ven legible copy of CAD nor size-v tails, Committee was unable to cor | vise measurement, calculation mpute the requirement of inpute the requirement. | n sheet in this |

| | Case No.:5/3/84-ALC3/2011 | Party Name:SHANKAR PACKAGINGS LIMITED | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Transferred |
|----|---|--|---|------------------------|
| 11 | HQ File :01/84/050/00014/AM12/ | RLA File :03/95/040/01010/AM11/ | Lic.No/Date:0310626695 15.04.2011 | |
| | Decision: The Committee considered the case as per agenda and relevant details and decided to transfer this | | | |

case to DES-VII (Norms Committee-VII) for their consideration and necessary action as the similar item is being dealt by them.

| | Case No.:1/7/84-ALC3/2011 | Party Name:LOYAL TEXTILE MILLS LTD | Meet No/Date:7/84-ALC3/2011 19.05.2011 | Status: Deferred |
|----|--|------------------------------------|---|--------------------------|
| 12 | HQ File :01/84/050/00042/AM12/ | | Lic.No/Date:3510033856 11.05.2011 | Defer Date:16.06.2011 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 16.06.2011. | | | |

Manual agenda cases

| Case No.24 | M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi |
|------------------|---|
| NC No.7/AM12 | F.No.01/84/50/71/AM11/DES-V |
| Dated 19.05.2011 | Re-fixation of input output norms in respect of Advance |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that this case was cleared by NC in its meeting held on 05.08.2010. Now, firm have informed that against export item at S.No .3 & 4, the export Qty. has been interchanged without altering the total Pcs of these two export item and Qty. of inputs allowed against these. The Committee felt that in such cases R.A could have calculated and decided. However. Committee after calculation decided to allow the same as detailed below:-

| S. No | Export Product | Export Qty. | Import Item | Qty. allowed |
|----------|--|----------------|--|---------------|
| 1 | Infant dress in 100% cotton 21W corduroy printed woven fabric, GSM-142+/-10% Style No. 777193/777193/8000437 | | 100% cotton 21W corudroy printed woven fabric, GSM-142+/-10% | 1224 Sq mtrs. |
| 2 | Girls dress in 100% cotton 21W corudroy printed woven fabric, GSM-142+/-10% Style No.777193/800437 | 5028 Pcs | 100% cotton 21W corudroy printed woven fabric, GSM-142+/-10% | 6084 Sq mtrs. |

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.25 M/s Hanuman Weaving Factory, Bangalore NC No.7/AM12 F.No.01/84/50/285/AM11/DES-V Dated 19.05.2011 Fixation of input output norms in respect of Advance Authorisation No.0710076346 dated 29.12.2010.

Decision: The Committee considered the case as per agenda along with other relevant papers and decided to link with other case file of the firm wherein input out norms of similar item have been finalised by NC. The case stands deferred for relisting on 16.06.2011.

| Case No.26 | M/s Gaurav International, Gurgoan | | |
|------------------|---|--|--|
| NC No.7/AM12 | F.No.01/84/50/446/AM05/DES-V | | |
| Dated 19.05.2011 | Re-fixation of input output norms in respect of Advance Authorisation No.0510143448 dated 19.11.2004. | | |

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/13/2011-12/Hosy. dated 18.05.2011 as detailed below: -

| Export item | Export Qty. | Import item | Qty. allowed |
|---|----------------|--|------------------|
| Ladies skort made of 27% cotton, 3% spandex yarn dyed stripe fabric, GSM 175±10%. | Pcs | 27% cotton, 3% spandex yarn dyed stripe fabric, GSM 175±10%. | 2.92 sq. mtrs/Pc |

The R.A shall be advised to take action necessary subject to compliance of other usual conditions.

| Case No.27 | M/s Chinar Forge Ltd., Punjab. |
|------------------|--|
| NC No.7/AM12 | F.No.01/84/50/201/AM11/DES-V |
| Dated 19.05.2011 | Fixation of input output norms in respect of Advance |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME). It was decided to defer the case for re-listing on 07.06.2011.

| Case No.28 | M/s Gaurav International, Gurgoan | | |
|------------------|---|--|--|
| NC No.7/AM12 | F.No.01/84/50/522/AM02/DES-V | | |
| Dated 19.05.2011 | Re-fixation of input output norms in respect of Advance | | |
| | Authorisation No.0510075294 dated 13.12.2002. | | |

Decision: The Committee considered the case as per agenda along with other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample & complete justification and technical person to explain the case in its meeting to be held on 16.06.2011. It was therefore decided to defer the case for re-listing on 16.06.2011.

| Case No.29 | Reference received from Jt. DGFT, Bangalore in case of M/s Aditya Birla Nuvo Ltd., Bangalore |
|------------------|--|
| NC No.7/AM12 | F.No.01/84/162/12/AM12/DES-V |
| Dated 19.05.2011 | Clarification regarding Para 4.1.8 of Import Policy. |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter pertains to Policy Division. Hence, it was decided to withdraw this case from agenda and transfer all relevant papers to PC-4 Section for their necessary action.

| Case No.30 | M/s Superhouse Ltd., Kanpur |
|------------------|---|
| NC No.7/AM12 | F.No.01/84/50/356/AM11/DES-V |
| Dated 19.05.2011 | Re-fixation of input output norms in respect of Advance Authorisation No.0610020957 dated 10.02.2011. |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample & complete justification and technical person to explain the case in its meeting to be held on 16.06.2011. It was therefore decided to defer the case for re-listing on 16.06.2011.

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